

## HIGH COURT OF SIKKIM

No. 08/Confdl/HCS

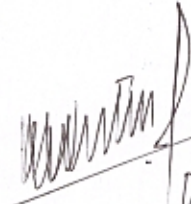
Dated: 08.09.2020

### CIRCULAR

In view of a Staff member of this High Court having tested COVID-19 positive, the High Court premises is required to be contained for 72 hours after being sanitized, in terms of the standard protocol of the District Administration.

The High Court will, therefore, remain closed w.e.f. 9<sup>th</sup> to 11<sup>th</sup> September 2020. All cases listed on the above-mentioned dates will be posted on the next date(s) and uploaded in the Court Information Software (CIS).

By Order,

  
08.09.2020  
(K.W. Bhutia)  
REGISTRAR GENERAL